CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No. 327 of 1996

Tuesday, this the 19th day of March, 1996

CORAM

HON BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON BLE MR S P BISWAS, ADMINISTRATIVE MEMBER

K.A. Mukundan, Bearer, Vegetarian Refreshment Room, Southern Railway, Ernakulam.

.. Applicant

By Advocate Mr P.K. Madhusoodhanan.

<u>Vs</u>

- The Chief Commercial Manager, Southern Railway, Park Town, Madras.
- 2 Divisional Personnel Officer, Southern Railway, Thiruvananthapuram.
- 3 Union of India represented by its Secretary, Ministry of Railways, Railway Bhavan, New Delhi. .. Respondents

By Advocate Mr Thomas Mathew Nellimootil.

The application having been heard on 19th March 1996, the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant complains that his representations
A2 and A3 have not been considered by the first
respondent. A3 representation was made on 10.11.95.

2 Standing counsel for respondents submits that A3 representation will be considered on its merits and a speaking order passed thereon within

two months from today. He also submits that he will forward a copy of the original application and a copy of this order to first respondent for compliance.

We record the submissions, and dispose of the application. No costs.

Dated the 19th March, 1996.

S P BISWAS ADMINISTRATIVE MEMBER Henkavannair

CHETTUR SANKARAN NAIR (J) VICE CHAIRMAN

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List of Annexures

- Annexure-A2: True copy of the representation dated 2.11.199\$ submitted by the applicant before the Divisional Personnel Officer Southern Railway, Trivandrum(Res.2)
- 2. Annexure-A3: True copy of the representation dated 10.11.1995 submitted by the applicant before the Chief Commercial Manager, Southern Railway, Park Town, Madras (Res. 1).